NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP(HCW) No.64/HDB/2017	
COMPANY PETITION/APPLICATION NO.	CP/398/2016	
NAME OF THE COMPANY	Turbo Machinery Engineering Industries Limited	
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Limited	
NAME OF THE RESPONDENT(S)	Turbo Machinery Engineering Industries Limited	
UNDER SECTION	433 of 1956	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears.

Post the Case on 28.11.2017.

Member (Technical)

Member (Judicial)